

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/37083/2026 ARBP/41/2026	DILLIP KUMAR DASH VS GENERAL MANAGER , EAST COAST RAILWAY, KHURDA	SIDHARTH SHANKAR PADHY VS	//) //
2	D-BLAPL/24048/2026 BLAPL/8258/2026	BINAYAK NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000020/2026
3	D-BLAPL/24185/2026 BLAPL/8259/2026	RAJ SHESHARAJ CHAHWAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /88 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000155/2026
4	D-BLAPL/24143/2026 BLAPL/8260/2026	PAPUL @ RITIK BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	ANGUL TOWN /595 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000038/2026
5	D-BLAPL/24190/2026 BLAPL/8261/2026	TOFAN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /441 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000758/2026
6	D-BLAPL/24208/2026 BLAPL/8262/2026	KARUNAKAR SAHU VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /78 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000166/2026
7	D-BLAPL/23571/2026 BLAPL/8263/2026	PINTU BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	RASOL /67 /2024 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000111/2025
8	D-BLAPL/22422/2026 BLAPL/8264/2026	BAMALI SHIBARAM REDDY @ B. SIBARAM REDDY VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000039/2026
9	D-BLAPL/23684/2026 BLAPL/8265/2026	DHANAPATI RANDHARI @ DHANPATI RANDHARI @ PILU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /94 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000024/2026
10	D-BLAPL/23694/2026 BLAPL/8266/2026	GADADHARA PATILI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /94 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000024/2026
11	D-BLAPL/23507/2026 BLAPL/8267/2026	JITENDRA VENVANSHI VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/23696/2026 BLAPL/8268/2026	MACHINDRA BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /94 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000024/2026
13	D-BLAPL/23563/2026 BLAPL/8269/2026	SANGRAM KESHARI BEHERA VS STATE OF ODISHA	YUVRAJ PAREKH VS	PARLAKHEMUNDI /141 /2021 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI ICC/0000022/2022
14	D-BLAPL/23190/2026 BLAPL/8270/2026	ANKIT CHAKRABORTY VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// A.D.J.,JALESWAR(Baleshwar) Spl/0000016/2026
15	D-BLAPL/23157/2026 BLAPL/8271/2026	MANOJ MAHAKUL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /174 /2026 A.D.J.,DEOGARH(Debagarh) ST/0000060/2026
16	D-BLAPL/24175/2026 BLAPL/8272/2026	GOUTAM @ GAUTAM ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MANIABANDHA /82 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000009/2024
17	D-BLAPL/23702/2026 BLAPL/8273/2026	BANU @ PRUTHIRAJ DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /235 /2026 J.M.F.C.,AUL(Kendrapara) GR/0000570/2026
18	D-BLAPL/19753/2026 BLAPL/8274/2026	SATYA PRAKASH SINGH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BIRMITRAPUR /56 /2026 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000123/2026
19	D-BLAPL/23725/2026 BLAPL/8275/2026	SURESH CHANDRA PRADHAN @ JHATI PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NCB BHUBANESWAR /7 /2026 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000047/2026
20	D-BLAPL/24183/2026 BLAPL/8276/2026	CHANDAN HARIJAN VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /129 /2026 J.M.F.C.,MATHILI(Malkangiri) GR/0000129/2026
21	D-BLAPL/22425/2026 BLAPL/8277/2026	PRERITA PANI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000039/2026
22	D-BLAPL/24235/2026 BLAPL/8278/2026	BINODINI TRIPATHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /264 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000174/2025
23	D-BLAPL/23723/2026	RANJAN DURIA	PRASANTA KUMAR NANDA	SUNABEDA /207 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8279/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000130/2023
24	D-BLAPL/23817/2026 BLAPL/8280/2026	MUNA KHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GOPALPUR /126 /2025 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000287/2025
25	D-BLAPL/23176/2026 BLAPL/8281/2026	MD RASHID VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000953/2026
26	D-BLAPL/24021/2026 BLAPL/8282/2026	GOBINDA CHARAN KHETI VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000003/2025
27	D-BLAPL/23388/2026 BLAPL/8283/2026	SUJAT KANDHA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BAIDYANATHPUR /99 /2026 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000159/2026
28	D-BLAPL/24275/2026 BLAPL/8284/2026	SANTOSH SHABAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000071/2026
29	D-BLAPL/23533/2026 BLAPL/8285/2026	RAMA CHANDRA MALLIKA VS STATE OF ODISHA	RUDRA RANJAN BARIK VS	VIGILANCE PS (BERHAMPUR) /4 /2026 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000004/2026
30	D-BLAPL/24138/2026 BLAPL/8286/2026	RANJIT MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TUSRA /14 /2026 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000027/2026
31	D-BLAPL/24279/2026 BLAPL/8287/2026	PARTHA SUNANI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /314 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000703/2026
32	D-BLAPL/24288/2026 BLAPL/8288/2026	DEBASISH DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BADAGODA P.S. /470 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000939/2026
33	D-BLAPL/23917/2026 BLAPL/8289/2026	NEERAJ KHAMARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /314 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000703/2026
34	D-BLAPL/24303/2026 BLAPL/8290/2026	DATTU GAIKAWAD VS	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /30 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/23889/2026 BLAPL/8291/2026	STATE OF ODISHA SANJAY BEHERA VS	JUGALA KISHORE PANDA VS	Spl/0000062/2026 ANGUL TOWN /502 /2026 SPECIAL JUDGE,ANGUL(Anugul)
36	D-BLAPL/23892/2026 BLAPL/8292/2026	STATE OF ODISHA AMAN@AYASHKANTA SHARMA VS	PANCHANAN PANIGRAHI VS	Spl/0000034/2026 KAMAKHYANAGAR /336 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE
37	D-BLAPL/23840/2026 BLAPL/8293/2026	STATE OF ODISHA ANTI @ AANTI MADVI @ LAKEY @ LAKE VS	ABHAS MOHANTY VS	Spl/0000006/2026 MATHILI /159 /2021 A.D.J.,MALKANGIRI(Malkangiri)
38	D-BLAPL/23862/2026 BLAPL/8294/2026	STATE OF ODISHA HEMANTA BEHERA VS	PARTHA SARATHI DAS VS	CT/0000083/2025 GHASIPURA /51 /2026 SPECIAL JUDGE,ANANDAPUR(Kendujhar)
39	D-BLAPL/22847/2026 BLAPL/8295/2026	STATE OF ODISHA KRISHNA KUMAR PRASAD VS	SANJAY KUMAR CHAINI VS	Spl/0000006/2026 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
40	D-BLAPL/23867/2026 BLAPL/8296/2026	STATE OF ODISHA SIKUN PRADHAN @ SIKUN KUMAR PRADHAN VS	PARTHA SARATHI DAS VS	TR/0000006/2026 TELKOI /196 /2026 J.M.F.C.,TELKOI(Kendujhar)
41	D-BLAPL/23875/2026 BLAPL/8297/2026	STATE OF ODISHA VINESH SAHU @ VEENUS SAHU VS	AMITAV TRIPATHY VS	GR/0000191/2026 JAGDALPUR /111 /2026 A.D.J.,PADAMPUR(Bargarh)
42	D-BLAPL/23882/2026 BLAPL/8298/2026	STATE OF ODISHA GOURANGA BEHERA @ BHOLA VS	BIKASH KARNA VS	Spl/0000030/2026 BHANDARIPOKHARI /348 /2026 SPECIAL JUDGE (POCSO), BHADRAK(B
43	D-BLAPL/23680/2026 BLAPL/8299/2026	STATE OF ODISHA HARISH CHANDRA DAS VS	KUMAR PRAJWAL VS	Spl/0000107/2026 DHANUPALI /23 /2025 1ST A.D.J., SAMBALPUR(Sambalpur)
44	D-BLAPL/22110/2026 BLAPL/8300/2026	STATE OF ODISHA HARI @ HARICHANDRA BHUMIA VS	AMIT KUMAR SAHU VS	ST/0000109/2025 BOIPARIGUDA /185 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(J
45	D-BLAPL/22916/2026 BLAPL/8301/2026	STATE OF ODISHA SRABANA MAJHI VS	ASIT KUMAR OTTA VS	CT/0000174/2025 MURUDA /200 /2026 SPECIAL JUDGE (POCSO), BARIPADA(M
		STATE OF ODISHA		Spl/0000056/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/23118/2026 BLAPL/8302/2026	KUMUDA PRADHAN @ KUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /169 /2026 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000056/2026
47	D-BLAPL/23942/2026 BLAPL/8303/2026	SATYA SAMIR BISWAL @ SATYASUNDAR BISWAL VS STATE OF ODISHA	PRATIK DASH VS	SORO /1105 /2025 A.D.J., SORO(Baleshwar) ST/0000201/2026
48	D-BLAPL/24049/2026 BLAPL/8304/2026	ASIN KUMBHAR VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	TARBHA /127 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000040/2026
49	D-BLAPL/23356/2026 BLAPL/8305/2026	JAYARAM DURUA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KUNDRA /69 /2022 A.D.J.,JEYPORE(Koraput) CT/0000149/2022
50	D-BLAPL/24300/2026 BLAPL/8306/2026	SURIA @ SURESH NATH VS STATE OF ODISHA	SUBRATA PANDA VS	KAMAKHYANAGAR /247 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000438/2026
51	D-CMAPL/35939/2026 CMAPL/114/2026	ASHOK KUMAR VALLURI VS UNION OF INDIA	SATYANARAYAN MOHAPATRA VS	// (//
52	D-CMP/36489/2026 CMP/1345/2026	SWARAJ KUMAR MOHANTY VS CHITTARANJAN MOHANTY	LAGNAJIT PATTNAIK VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) EC/0000016/2025
53	D-CMP/36077/2026 CMP/1346/2026	SANJAY KUMAR PRADHAN VS SOUDAMINI DEI	SAMBEET PATTANAYAK VS	// CIVIL JUDGE (S.D), PIPILI(Puri) EC/0000002/2026
54	D-CMP/36361/2026 CMP/1347/2026	UMAKANTA DWIBEDI VS HEMANTA KUMAR DWIBEDI	AJAYA KUMAR NANDA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000067/2009
55	D-CMP/37084/2026 CMP/1348/2026	SAILESH KUMAR SAHOO VS SUPERINTENDING ENGINEER (ELECT), TPCODL, CUTTACK	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK IA/0000002/2025
56	D-CMP/36607/2026 CMP/1349/2026	DEBA KUMAR JENA VS SWARNALATA JENA	BHASKAR CHANDRA PANDA VS	// ADDL CIVIL JUDGE (SD), KENDRAPARA CS/0000155/2004
57	D-CMP/36462/2026	MANOJ KUMAR DASH	PRAKASH KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1350/2026	VS BHASKAR CHANDRA DASH @ PANDA	VS	CIVIL JUDGE(SD), KHANDAPARA(Naya CS/0000029/2021
58	D-CMP/37535/2026 CMP/1351/2026	SESHADEV PANIGRAHI VS SANTOSINI PANIGRAHI	SRINIVAS MOHANTY VS	// CIVIL JUDGE (SR.DIV) BIRMAHARAJPU EC/0000008/2025
59	D-CMP/36729/2026 CMP/1352/2026	DHABALESWAR DAS VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho IA/0000001/2026
60	D-CMP/35778/2026 CMP/1353/2026	SANJUKTA SAHOO VS HARAMANI PRUSTY	ASHOK KUMAR SAHOO VS	// DIST.&SESSIONS JUDGE,KENDRAPARA CMA/0000025/2026
61	D-CMP/36725/2026 CMP/1354/2026	SUKANTI DEI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho IA/0000001/2025
62	D-CMP/36590/2026 CMP/1355/2026	ALOK CHANDRA LENKA VS SAKHI DEI @ SANKILATA MOHARANA	PRATAP KESHARI DEO VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu IA/0000149/2025
63	D-CONTC/35627/2026 CONTC/5363/2026	CHITTARANJAN SENAPATI VS N.B.S.RAJPUT, I.A.S	ADV. VS	// 0 //
64	D-CONTC/35629/2026 CONTC/5364/2026	SATYANARAYAN MISHRA VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //
65	D-CONTC/35999/2026 CONTC/5365/2026	TARESWAR DAS VS BRAHMANANDA PARIDA, SEC. OF ODISHA STATE COOP. UNION, KHURDA	ADV. VS	// 0 //
66	D-CONTC/11629/2026 CONTC/5366/2026	NALINI PRAVA BISWAL VS KALI PRASANNA MOHAPTRA, IAS	ADV. VS	// 0 //
67	D-CONTC/31032/2026 CONTC/5367/2026	GOBINDA SOREN VS ARABINDA KUMAR PADHEE, ADDL. CHIEF SECY., GOVT. OF ODISHA,BHUBANESWAR	SANTOSH KUMAR DWIVEDY VS	// 0 //
68	D-CONTC/31038/2026 CONTC/5368/2026	SANJIB KUMAR PARAMANIK VS	SANTOSH KUMAR DWIVEDY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/33425/2026 CONTC/5369/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECY., GOVT. OF ODISHA,BHUBANESWAR PURNA CHANDRA DASH VS DR.N.THIRUMALLA NAIK, I.A.S	SHASHI BHUSAN JENA VS	// // 0 //
70	D-CONTC/34265/2026 CONTC/5370/2026	AJAYA KUMAR PATTANAIK VS PRITIPARNA MISHRA, OAS, TAHASILDAR, JATNI	ADV. VS	// 0 //
71	D-CONTC/34816/2026 CONTC/5371/2026	BIJAY KUMAR NAYAK VS HEMANT SHARMA, IAS	ADV. VS	// 0 //
72	D-CONTC/35566/2026 CONTC/5372/2026	RAMAKANTA BAL VS PABITRA MOHAN BARIK, D.E.O., KENDRAPARA	ADV. VS	// 0 //
73	D-CONTC/35951/2026 CONTC/5373/2026	SASMITA DAS VS ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
74	D-CONTC/35662/2026 CONTC/5374/2026	RANKANIDHI SETHI VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
75	D-CONTC/35665/2026 CONTC/5375/2026	UMAKANTA MOHANTA VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
76	D-CONTC/35668/2026 CONTC/5376/2026	BHIMASEN KHUNTIA VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
77	D-CONTC/35719/2026 CONTC/5377/2026	DEBABRATA NAYAK VS PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV. VS	// 0 //
78	D-CONTC/36807/2026 CONTC/5378/2026	PRADIPTA KUMAR MOHANTY VS SHUBHA SHARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0 //
79	D-CONTC/33068/2026 CONTC/5379/2026	TRUPTI MOHANTY VS JAYANTA KUMAR JAYASINGH, OAS	SARADA PRASANNA SARANGI VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/34613/2026 CONTC/5380/2026	ASWINI KUMAR MOHANTY VS RUPAYA RANJAN BEHERA, SUPERINTENDING ENGINEER, CUTTACK	ADV. VS	// 0 //
81	D-CONTC/35739/2026 CONTC/5381/2026	TULASI BISWAL VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
82	D-CONTC/36840/2026 CONTC/5382/2026	CHITTARANJAN BHOI VS BHAGAL SIRKA, ADDL. SEC. TO GOVT. OF ODISHA WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0 //
83	D-CONTC/35705/2026 CONTC/5383/2026	GAUTAM PANDA VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION,BHUBANESWAR	PADMAJA PATTNAIK VS	// 0 //
84	D-CONTC/7024/2026 CONTC/5384/2026	SUKANTA KUMAR NANDA VS DR. SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/27264/2026 CONTC/5385/2026	DHIRENDRA KUMAR PRATAP VS SAROJ KANTA NAYAK, TAHASILDAR, DERABISH	ADV. VS	// 0 //
86	D-CRLA/22871/2026 CRLA/747/2026	PABITRA ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /254 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(F TR/0000118/2026
87	D-CRLA/22681/2026 CRLA/748/2026	RITA BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	PHULBANI SADAR /119 /2015 A.D.J,PHULBANI(Kandhamal) ST/0000001/2017
88	D-CRLA/22683/2026 CRLA/749/2026	SUSANT BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	PHULBANI SADAR /119 /2015 A.D.J,PHULBANI(Kandhamal) ST/0000008/2016
89	D-CRLA/14331/2026 CRLA/750/2026	GOPAL PANGI VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE MAHILA /155 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Kora TR/0000092/2024
90	D-CRLA/24084/2026 CRLA/751/2026	DHIRENDRA KUMAR SATAPATHY VS STATE OF ODISHA(VIG.)	DINESH KUMAR PANDA VS	SAMBALPUR VIGILANCE /25 /2004 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000021/2016
91	D-CRLMA/23789/2026	NILESH YOGESH JAGIWALA@NILESH JAGIWALA@NEIL	RAHUL SHIVAJI KADAM	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMA/86/2026	VS UNION OF INDIA(CGST)	VS	S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000095/2025
92	D-CRLMC/23750/2026 CRLMC/2778/2026	SARAT CHANDRA JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	GHASIPURA /160 /2014 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000420/2014
93	D-CRLMC/319/2026 CRLMC/2779/2026	JOGENDRANATH DANDSENA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	BODEN /68 /2025 J.M.F.C.,BODEN(Nuapada) CT/0000066/2025
94	D-CRLMC/22583/2026 CRLMC/2780/2026	PRASANTA KUMAR SETHI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /15 /2021 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000039/2021
95	D-CRLMC/23348/2026 CRLMC/2781/2026	SITA MALLIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /130 /2026 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000124/2026
96	D-CRLMC/23598/2026 CRLMC/2782/2026	ASIT KUMAR BISWAL VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	RAJNAGAR /423 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000556/2025
97	D-CRLMC/23160/2026 CRLMC/2783/2026	RANJAN@JYOTIRANJAN DEHURY VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /5 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000011/2019
98	D-CRLMC/23626/2026 CRLMC/2784/2026	MANAS RANJAN RATH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	RAGHUNATHPALI /406 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002302/2026
99	D-CRLMC/21743/2026 CRLMC/2785/2026	LAXMAN MUNDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	PANDAPADA /37 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapara) ST/0000009/2025
100	D-CRLMC/19860/2026 CRLMC/2786/2026	ANAND SWARNOKAR VS STATE OF ODISHA	RUCHI RAJGARHIA VS	MAHILA PS,SEC-3,ROURKELA /29 /2023 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0001046/2023
101	D-CRLMC/23183/2026 CRLMC/2787/2026	TRILOCHAN BHANJA VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /138 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000075/2025
102	D-CRLMC/23902/2026 CRLMC/2788/2026	BHASKAR PANIGRAHI VS	MAHESWAR MOHANTY VS	/ /0 S.D.M., BALASORE(Baleshwar)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/22905/2026 CRLMC/2789/2026	CHAMPABATI PANDA SHUBHAM SARAF VS POONAM AGARWAL	CHITRA PADHI VS	CRMC/0000111/2023 / /0 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0001430/2024
104	D-CRLMC/21737/2026 CRLMC/2790/2026	RAJIB LOCHAN SAHOO VS STATE OF ODISHA	ASHUTOSH MISHRA VS	INDUSTRIAL ESTATE PS /26 /2025 A.D.J.,KHURDA(Khordha) ST/0000167/2025
105	D-CRLMC/22978/2026 CRLMC/2791/2026	LALIT MOHAN PANDA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NABARANGAPUR TOWN /137 /2026 S.D.J.M. CIVIL JUDGE (JD),NAWARANG CT/0000486/2026
106	D-CRLMC/23809/2026 CRLMC/2792/2026	AKASH SETHI VS STATE OF ODISHA	SOURAV DAS VS	PIPLI /364 /2017 J.M.F.C.,PURI(Puri) GR/0000542/2017
107	D-CRLMC/22990/2026 CRLMC/2793/2026	AMAN PAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /45 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000019/2026
108	D-CRLMC/23719/2026 CRLMC/2794/2026	LABANGALATA SAHU VS STATE OF ODISHA(VIG.)	JITENDRA SAMANTARAY VS	/11 /2019 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000004/2019
109	D-CRLMC/23841/2026 CRLMC/2795/2026	HAREKRUSHNA MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	/ /0 J.M.F.C.,NAYAGARH(Nayagarh) ICC/0000040/2024
110	D-CRLMC/23405/2026 CRLMC/2796/2026	JATA KISHORE DAS VS DURYODHAN SAHOO	SURYAKANTA DASH VS	/ /0 S.D.J.M.,PURI(Puri) CRMC/0000088/2025
111	D-CRLMC/22585/2026 CRLMC/2797/2026	BIBHUTI GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /232 /2017 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000440/2017
112	D-CRLMC/23604/2026 CRLMC/2798/2026	D.SURENDRA PATRA VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	/ /0 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gajapati) Spl/0000205/2021
113	D-CRLMC/24165/2026 CRLMC/2799/2026	SATYAJIT PANDA VS STATE OF ODISHA	SOUGAT DASH VS	CDA-II /148 /2025 J.M.F.C.,CUTTACK(Cuttack) GR/0000961/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/24472/2026 CRLMC/2800/2026	ANTARYAMI SENAPATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BADAGODA P.S. /364 /2019 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0005305/2019
115	D-CRLMC/24172/2026 CRLMC/2801/2026	JITENDRA KUMAR @ JITENDRA PRADHAN VS STATE OF ODISHA	SOUGAT DASH VS	CDA-II /148 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000961/2025
116	D-CRLMC/24272/2026 CRLMC/2802/2026	HADU BAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BINIKA /106 /2025 J.M.F.C.,BINIKA(Sonepur) GR/0000103/2025
117	D-CRLMC/21546/2026 CRLMC/2803/2026	KANHU PRASAD MISHAL VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /142 /2017 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) TR/0000009/2018
118	D-CRLMC/24383/2026 CRLMC/2804/2026	RAMESH SHARMA VS PREM PRAKASH PANIGRAHI	UPENDRA KUMAR SAMAL(SR.ADV.) VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBALPUR CRA/0000020/2026
119	D-CRLMC/23708/2026 CRLMC/2805/2026	ABHISHEK MISHRA VS STATE OF ODISHA	RAMANIKANTA PATTANAIK VS	NANDANKANAN /70 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000534/2024
120	D-CRLMC/24545/2026 CRLMC/2806/2026	AJABUL KHAN@EZABUL KHAN@MINJU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /299 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000076/2026
121	D-CRLMP/24122/2026 CRLMP/1166/2026	BHANJA KISHORE MAHALIK @ BHANJA MAHALIK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	/ /0 ()
122	D-CRLMP/23060/2026 CRLMP/1167/2026	NACHIKETA SWAIN VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	// // ()
123	D-CRLMP/24053/2026 CRLMP/1168/2026	DHANESWAR BISWAL VS STATE OF ODISHA	KABIR KUMAR JENA VS	BHADRAK RURAL /101 /2025 ()
124	D-CRLMP/23057/2026 CRLMP/1169/2026	PRAKASH CHANDRA SETHY VS STATE OF ODISHA	SATYABRATA DASH VS	// / /0 ()
125	D-CRLMP/21957/2026	ALEKHA PRASAD DASH	AJAYA KUMAR MOHARANA	// / /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1170/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/23837/2026 CRLMP/1171/2026	AMULYA KHATOI VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 () //
127	D-CRLMP/24349/2026 CRLMP/1172/2026	RANJULATA MOHARANA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	/ / () //
128	D-CRLMP/23330/2026 CRLMP/1173/2026	ASHOK KUMAR PATTANAIAK VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	CHANDAKA P.S. /48 /2014 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000345/2014
129	D-CRLMP/24311/2026 CRLMP/1174/2026	A.S. PRIYAMBADA BEHERA VS STATE OF ODISHA	SUPARNA BEHERA VS	BHARATPUR PS /73 /2022 () //
130	D-CRLMP/23738/2026 CRLMP/1175/2026	PABITRA KUMAR NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	CUTTACK SADAR /450 /2026 () //
131	D-CRLMP/23717/2026 CRLMP/1176/2026	BIJAY MOHARANA VS STATE OF ODISHA	LINGARAJ SARANGI VS	MANCHESWAR P.S. /145 /2026 () //
132	D-CRLMP/24359/2026 CRLMP/1177/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	/ /0 () //
133	D-CRLMP/24101/2026 CRLMP/1178/2026	INFORMANT/COMPLAINANT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NISCHINTAKOILI /274 /2026 () //
134	D-CRLREV/21420/2026 CRLREV/556/2026	AKBAR @SHAIK AKBAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE TOWN /81 /2024 A.D.J.,JEYPORE(Koraput) CRM/0000164/2025
135	D-CRLREV/19705/2026 CRLREV/557/2026	ARJUN NAIK VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	/ /0 S.D.J.M.,RAIRAKHOL(Sambalpur) ICC/0000004/2024
136	D-CRLREV/19717/2026 CRLREV/558/2026	KUNIBINAPANI LAKRA VS	SUNIT SANGRAM PATEL VS	SUNDARGARH TOWN /433 /2024 A.D.J.,SUNDARGARH(Sundargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-EXP/28647/2026 EXP/107/2026	STATE OF ODISHA A. KUDUS KHAN VS DR.ARABINDA PADHEE,IAS, SECY., REVENUE AND DISASTER MANAGEMENT DEPT.,ODISHA	SANJIB MOHANTY VS	CRMC/0000020/2025 // ()
138	D-MACA/35581/2026 MACA/757/2026	D.M,NEW INDIA ASSURANCE CO.LTD.SUNDARGARH VS JAKESH KUMAR TUDU	GOPAL CHANDRA SAMANTARAY VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000117/2023
139	D-MACA/35589/2026 MACA/758/2026	JYOTSNA MOHAPATRA @ NAYAK VS BRAJENDRA KU. PRADHAN	SK. ZAFARULLA VS	// VITH M.A.C.T. KHURDA(Khordha) Mac/0000062/2009
140	D-MACA/35660/2026 MACA/759/2026	MAMTAZ ALI @ MAMTAZ HOSSAIN VS SANTOSH KUMAR ROUT	SUSANT KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack) Mac/0001008/2003
141	D-MACA/9553/2026 MACA/760/2026	THE MANAGER(LEGAL CELL) , NEW INDIA ASSURANCE CO.LTD.,CUTTACK VS KAJAL DWIVEDI	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001217/2022
142	D-MACA/9572/2026 MACA/761/2026	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK VS KIRAN JHA	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001305/2022
143	D-MACA/35952/2026 MACA/762/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS RAJESH GAIN	ANUP KUMAR PATTNAIK VS	// DISTRICT AND SESSIONS JUDGE,MAL Mac/0000008/2024
144	D-MACA/25165/2026 MACA/763/2026	D.M,M/S.ORIENTAL INSURANCE CO LTD.,CUTTACK VS BHANAMATI SANTA	AMIT KUMAR NATH VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001053/2018
145	D-MATA/35110/2026 MATA/268/2026	BISWAJIT DAS VS SHARMILA JEE	OM SWARUP VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000352/2024
146	D-MATA/35772/2026 MATA/269/2026	SAMBIT NAYAK VS PARIMITA MOHANTY	PRADIPTA VARMA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000076/2017
147	D-RSA/33549/2026 RSA/413/2026	NIRUPAMA SENAPATI VS SHUCILA CHOUDHURY	MANOJ KUMAR MOHANTY (2) VS	// DISTRICT & SESSIONS JUDGE,CUTTAC RFA/0000033/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RVWPET/37724/2026 RVWPET/181/2026	RAJKISHORE BEHERA VS HAREKRUSHNA BEHERA	ADV. VS	// 0 //
149	D-TRP(C)/37210/2026 TRP(C)/252/2026	APARNA MALLIK VS APURBA RANJAN SAHOO	ASHOK KUMAR SAHOO VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) CP/0000005/2026
150	D-TRP(C)/37086/2026 TRP(C)/253/2026	MANASI PRADHAN VS PRADEEP KUMAR MAJHI	PRASANTA KUMAR SATAPATHY VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000117/2025
151	D-TRPCRL/23916/2026 TRPCRL/64/2026	SASMITA RANA@BEHERA VS DURGA MADHAB BEHERA	BISHNU PRASAD RATH VS	//0 J.M.F.C., NIALI(Cuttack) DV M.C./0000011/2022
152	D-WA/34725/2026 WA/1143/2026	STATE OF ODISHA VS RAJ KISHORE SAHOO	AISHWARYA DASH,A.S.C VS	// 0 //
153	D-WA/37103/2026 WA/1144/2026	GOPAL KRISHNA MAHAPATRA VS STATE BANK OF INDIA	SUDARSHAN NANDA VS	// 0 //
154	D-WP(C)/36874/2026 WP(C)/25867/2026	ODISHA PATITA UDHAR SAMITI, KHURDA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
155	D-WP(C)/36207/2026 WP(C)/25868/2026	DEBARAJ DIXIT VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// 0 //
156	D-WP(C)/36894/2026 WP(C)/25869/2026	T.DAMAYANTI VS STATE OF ODISHA	SARADA DASH VS	// 0 //
157	D-WP(C)/36563/2026 WP(C)/25870/2026	DURGA CHARAN DASH VS ODISHA INFORMATION COMMISSION, KHURDA	KSHIROD KUMAR ROUT VS	// 0 //
158	D-WP(C)/37160/2026 WP(C)/25871/2026	KSHYAMA NIDHI BHUYAN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
159	D-WP(C)/36571/2026	JAYANTI JENA	AMITABH MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25872/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/36884/2026 WP(C)/25873/2026	GHASI NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
161	D-WP(C)/36871/2026 WP(C)/25874/2026	GANDHI INSTITUTE OF NURSING AND SCIENCES VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
162	D-WP(C)/36881/2026 WP(C)/25875/2026	S.SRINIVAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
163	D-WP(C)/36711/2026 WP(C)/25876/2026	BAIDHAR ROUL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
164	D-WP(C)/36823/2026 WP(C)/25877/2026	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
165	D-WP(C)/36879/2026 WP(C)/25878/2026	AMRUT KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
166	D-WP(C)/36831/2026 WP(C)/25879/2026	M/S.ARIO INFRASTRUCTURE PRIVATE LTD, BHUBANESWAR VS THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// 0 //
167	D-WP(C)/34728/2026 WP(C)/25880/2026	PADMABATI BEHERA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
168	D-WP(C)/34901/2026 WP(C)/25881/2026	DEVASIS PATNAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
169	D-WP(C)/36878/2026 WP(C)/25882/2026	HRUDA RANJAN KHOSLA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
170	D-WP(C)/37488/2026 WP(C)/25883/2026	HAREKRUSHNA SAHOO VS	SOURAV DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/36160/2026 WP(C)/25884/2026	STATE OF ODISHA VISHAL AGRAWAL VS	SUBHAM AGRAWAL VS	// // 0
172	D-WP(C)/37186/2026 WP(C)/25885/2026	STATE OF ODISHA BERHAMPUR UNIVERSITY, BERHAMPUR VS	SATYA RANJAN PATI VS	// // 0
173	D-WP(C)/35299/2026 WP(C)/25886/2026	DR.SMITA SINHA ALOK KUMAR PANDA VS	BADRINARAYAN PANDA VS	// // 0
174	D-WP(C)/36734/2026 WP(C)/25887/2026	STATE OF ODISHA IPPILI MANIKANTHA VS	BEDA PRAKASH PANDA VS	// // 0
175	D-WP(C)/35800/2026 WP(C)/25888/2026	MANASHI BEHERA RAMKRISHNA PADHI VS	PRASANTA KUMAR SATAPATHY VS	// // 0
176	D-WP(C)/37200/2026 WP(C)/25889/2026	STATE OF ODISHA BERHAMPUR UNIVERSITY, BERHAMPUR VS	SATYA RANJAN PATI VS	// // 0
177	D-WP(C)/36660/2026 WP(C)/25890/2026	DR.SMITA SINHA DR.B K PARATIRTHA VS	NAVNEET DADHICHI VS	// // 0
178	D-WP(C)/36065/2026 WP(C)/25891/2026	STATE OF ODISHA BANDITA SAMAL VS	NITYANANDA BEHURIA VS	// // 0
179	D-WP(C)/36886/2026 WP(C)/25892/2026	BANK OF BARODA, BHADRAK HARIHARA PATI VS	KRISHNA CHANDRA SAHU VS	// // 0
180	D-WP(C)/37040/2026 WP(C)/25893/2026	STATE OF ODISHA DR.SAMAR BALLAV DAS VS	SUBHADUTTA ROUTRAY VS	// // 0
181	D-WP(C)/35801/2026 WP(C)/25894/2026	STATE OF ODISHA SANJIB KUMAR DAS VS	SAIBRATA RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/36658/2026 WP(C)/25895/2026	DR. ANUPAMA MEHER VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
183	D-WP(C)/36887/2026 WP(C)/25896/2026	CHINMAYA KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
184	D-WP(C)/35802/2026 WP(C)/25897/2026	CHANDRA MANI PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
185	D-WP(C)/36652/2026 WP(C)/25898/2026	DR. BIKASH PRADHAN VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //
186	D-WP(C)/36888/2026 WP(C)/25899/2026	MANOJ KUMAR SASMAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
187	D-WP(C)/37637/2026 WP(C)/25900/2026	PRASANTA MOHANTY VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	// 0 //
188	D-WP(C)/35726/2026 WP(C)/25901/2026	ASHOK KUMAR MANDAL VS STATE OF ODISHA	SUBHAM GHOSH VS	// 0 //
189	D-WP(C)/33024/2026 WP(C)/25902/2026	MADHAB CHANDRA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
190	D-WP(C)/35821/2026 WP(C)/25903/2026	JAGAMOHAN PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
191	D-WP(C)/37659/2026 WP(C)/25904/2026	BEDA PRAKASH PARIDA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
192	D-WP(C)/36890/2026 WP(C)/25905/2026	G. DURGA PRASAD VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
193	D-WP(C)/35793/2026	AHALYA PANDA	SAIBRATA RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25906/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/36208/2026	HRUSHIKESH BALIARSINGH	LAXMI PRASAD DWIVEDY	//
	WP(C)/25907/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/36253/2026	DEBASIS GAUDA	BIBHUTI KESHARI BISWAL	//
	WP(C)/25908/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/36892/2026	SUSANTA KUMAR HARIJAN	KRISHNA CHANDRA SAHU	//
	WP(C)/25909/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/36634/2026	DR. LINU SAHU	ADYASHA KAR	//
	WP(C)/25910/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/35795/2026	SUDHIR KUMAR SAIDEO	SOUMYA RANJAN MOHANTY	//
	WP(C)/25911/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/37292/2026	SARAT CHANDRA SAHOO	ANIMA KUMARI DEI	//
	WP(C)/25912/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/37093/2026	SUSHIL KUMAR NAYAK	SAMEER KUMAR DAS	//
	WP(C)/25913/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/35796/2026	PRABHAKAR ROUT	SAIBRATA RATH	//
	WP(C)/25914/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/36644/2026	EVA DAS	RAMDAS ACHARY	//
	WP(C)/25915/2026	VS UNION OF INDIA	VS	0 //
203	D-WP(C)/37687/2026	JAGANNATH MAJHI	PABITRA KUMAR NAYAK	//
	WP(C)/25916/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/37226/2026	JYOTIRANI SARANGI	RAJJEET ROY	//
	WP(C)/25917/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/36119/2026 WP(C)/25918/2026	STATE OF ODISHA PRAVATI SAHOO VS	SANJIB MOHANTY VS	// // 0
206	D-WP(C)/36944/2026 WP(C)/25919/2026	STATE OF ODISHA SOCIAL AID IMPROVEMENT AND MASS ACTION (SAIMA), GANJAM VS	RAMDAS ACHARY VS	// // 0
207	D-WP(C)/37691/2026 WP(C)/25920/2026	STATE OF ODISHA ATUA KHADIA VS	PABITRA KUMAR NAYAK VS	// // 0
208	D-WP(C)/35774/2026 WP(C)/25921/2026	STATE OF ODISHA ALOK CHANDRA BEHERA VS	MANMEET SINGH ARORA VS	// // 0
209	D-WP(C)/37579/2026 WP(C)/25922/2026	STATE OF ODISHA MANOJ KUMAR SWAIN VS	KRISHNA CHANDRA SAHU VS	// // 0
210	D-WP(C)/35309/2026 WP(C)/25923/2026	STATE OF ODISHA MAHENDRA KUMAR MAHANTA VS	PARTHA SARATHI DAS VS	// // 0
211	D-WP(C)/35890/2026 WP(C)/25924/2026	STATE OF ODISHA RAMESH KUMAR DALAI VS	SANJIB MOHANTY VS	// // 0
212	D-WP(C)/36549/2026 WP(C)/25925/2026	STATE OF ODISHA SURESH KUMAR DASH VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
213	D-WP(C)/37246/2026 WP(C)/25926/2026	STATE OF ODISHA TARASHANKAR MOHAPATRA VS	SAROJA KANTA SAMAL VS	// // 0
214	D-WP(C)/35994/2026 WP(C)/25927/2026	STATE OF ODISHA BALARAM SAMAL VS	SWARUP KUMAR PATNAIK VS	// // 0
215	D-WP(C)/36048/2026 WP(C)/25928/2026	STATE OF ODISHA M/S.MAHANADI COALFIELDS LTD.,ANGUL VS	SANJIT MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/36223/2026 WP(C)/25929/2026	YASOBANTA PATRA VS ANANYA JENA	PRAFULLA KUMAR BISWAL VS	// 0 //
217	D-WP(C)/36230/2026 WP(C)/25930/2026	KUNU BAGARTI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
218	D-WP(C)/36764/2026 WP(C)/25931/2026	ASUTOSH PATEL VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
219	D-WP(C)/36169/2026 WP(C)/25932/2026	BANSHIDHAR MOHANTY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
220	D-WP(C)/37248/2026 WP(C)/25933/2026	AMARESH DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
221	D-WP(C)/36353/2026 WP(C)/25934/2026	PRITAM NAIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// 0 //
222	D-WP(C)/36566/2026 WP(C)/25935/2026	AJAY KUMAR DAS VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
223	D-WP(C)/37648/2026 WP(C)/25936/2026	M/S. MAA TARA TARINI STEELS, GANJAM VS STATE OF ORISSA	TUNA SAHU VS	// 0 //
224	D-WP(C)/36447/2026 WP(C)/25937/2026	SYED ANSAR ALI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/36094/2026 WP(C)/25938/2026	AKSHYA BARIK @ AKSHYA KUMAR BARIK VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
226	D-WP(C)/36689/2026 WP(C)/25939/2026	MAA PARBATI WSHG, BARIGUDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
227	D-WP(C)/37746/2026	MANOJ KUMAR DAKUA	ATUL TRIPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25940/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/37748/2026 WP(C)/25941/2026	PALLISHREE SELF HELP GROUP, SISKELA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
229	D-WP(C)/37359/2026 WP(C)/25942/2026	SARBESWAR DAS VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
230	D-WP(C)/37384/2026 WP(C)/25943/2026	KOINO KIMBAKA VS SUBASH MAJHI	SANTOSH KUMAR DASH VS	// 0 //
231	D-WP(C)/37751/2026 WP(C)/25944/2026	PURNIMA SELF HELP GROUP, GOPABANDHUPADA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
232	D-WP(C)/37768/2026 WP(C)/25945/2026	PUNJAB NATIONAL BANK, KHURDA VS STATE CONSUMER DISPUTES REDRESSAL COMMISSION ODISHA, CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //
233	D-WP(C)/33130/2026 WP(C)/25946/2026	JUDHISTIR GARNAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
234	D-WP(C)/37393/2026 WP(C)/25947/2026	GOURAHARI SUNA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
235	D-WP(C)/37330/2026 WP(C)/25948/2026	M/S SASMAL DISTRIBUTOR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
236	D-WP(C)/37432/2026 WP(C)/25949/2026	M/S.S.R.STEEL AND METALS, BHUBANESWAR VS EAST COAST RAILWAY, BHUBANESWAR	DEEPALI MAHAPATRA VS	// 0 //
237	D-WP(C)/37509/2026 WP(C)/25950/2026	SANJIBANI PATEL VS UNION OF INDIA	SUBHADUTTA ROUTRAY VS	// 0 //
238	D-WP(C)/37756/2026 WP(C)/25951/2026	DHENKANAL ACADEMY MEDICAL SCIENCE, DHENKANAL VS	MANOJA KUMAR KHUNTIA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/36963/2026 WP(C)/25952/2026	STATE OF ODISHA GANGADHAR MOHANTY VS	ANIMA KUMARI DEI VS	// // 0
240	D-WP(C)/36214/2026 WP(C)/25953/2026	STATE OF ODISHA HIMANSU KUMAR DAS VS	DEEPAK KUMAR PANDA VS	// // 0
241	D-WP(C)/36548/2026 WP(C)/25954/2026	STATE OF ODISHA JAYANTA SAHU VS	SOURAV DAS VS	// // 0
242	D-WP(C)/37314/2026 WP(C)/25955/2026	STATE OF ODISHA AJIT LENKA @ AJIT KUMAR LENKA VS	JAIDEEP SUBUDHI VS	// // 0
243	D-WP(C)/36777/2026 WP(C)/25956/2026	STATE OF ODISHA SANTOSH KUMAR DASH VS	JAGANNATH BHUYAN VS	// // 0
244	D-WP(C)/37055/2026 WP(C)/25957/2026	STATE OF ODISHA AJAYA KUMAR MISHRA VS	AMIT PRASAD BOSE VS	// // 0
245	D-WP(C)/36805/2026 WP(C)/25958/2026	STATE OF ODISHA SANGITA AGRAWAL VS	BHABANI PRASAD MOHANTY VS	// // 0
246	D-WP(C)/35789/2026 WP(C)/25959/2026	ASSISTANT COMMISSIONER OF CT AND GST, BALASORE CIRCLE, BALASORE RAMESH CHANDRA SAHU VS	SIDHESWAR MALLIK VS	// // 0
247	D-WP(C)/37114/2026 WP(C)/25960/2026	STATE OF ODISHA SARALA WOMEN SELF HELP GROUP, RASOL, DHENKANAL VS	NEELAKANTHA PANDA VS	// // 0
248	D-WP(C)/36814/2026 WP(C)/25961/2026	STATE OF ODISHA M/S.MAHENDRA ANUGULIA, MALKANGIRI VS	BHABANI PRASAD MOHANTY VS	// // 0
249	D-WP(C)/18535/2026 WP(C)/25962/2026	THE ASST.COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA DIVISION, RAYAGADA AJIT KUMAR BISWAL VS	HRUDANANDA MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/37201/2026 WP(C)/25963/2026	PARABATI SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
251	D-WP(C)/37582/2026 WP(C)/25964/2026	DR.PRIYANKA RAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
252	D-WP(C)/36824/2026 WP(C)/25965/2026	TEJRAJ PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
253	D-WP(C)/37793/2026 WP(C)/25966/2026	MAA MUTYALUMMA WOMEN SELF HELP GROUP, KORAPUT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
254	D-WP(C)/37286/2026 WP(C)/25967/2026	KRUSHNA CHANDRA PARIDA VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMES, BHUBANESWAR	DIGANTA DAS VS	// 0 //
255	D-WP(C)/37264/2026 WP(C)/25968/2026	NETAI CHANDRA BASU VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// 0 //
256	D-WP(C)/36865/2026 WP(C)/25969/2026	NIRMAL KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
257	D-WP(C)/37580/2026 WP(C)/25970/2026	BHASKAR CHANDRA MAJHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
258	D-WP(C)/37313/2026 WP(C)/25971/2026	SUSANTA KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
259	D-WP(C)/37307/2026 WP(C)/25972/2026	ANANT PRASAD MEHER VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
260	D-WP(C)/37318/2026 WP(C)/25973/2026	PRAKASH KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
261	D-WP(C)/37208/2026	BASANTA KUMAR PARIDA	SWAPNIL ROY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25974/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/35781/2026 WP(C)/25975/2026	PRAFULLA KUMAR MISHRA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	// 0 //
263	D-WP(C)/37521/2026 WP(C)/25976/2026	AMITA MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
264	D-WP(C)/37702/2026 WP(C)/25977/2026	DR.NARENDRA KUMAR DEVANGON VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
265	D-WP(C)/37395/2026 WP(C)/25978/2026	MAMIK MICHAEL MINZ VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
266	D-WP(C)/36731/2026 WP(C)/25979/2026	RATIRANI DAS VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
267	D-WP(C)/37206/2026 WP(C)/25980/2026	TAPAN KUMAR KAPARDAR VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
268	D-WP(C)/37726/2026 WP(C)/25981/2026	LUXURIO ASSETS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
269	D-WP(C)/31881/2026 WP(C)/25982/2026	UNION OF INDIA VS LAND ACQUISITION, ZONE OFFICER, DEOGARH	MANOJ KUMAR PATI, SR.PANEL COUNCIL VS	// 0 //
270	D-WP(C)/36651/2026 WP(C)/25983/2026	SOMNATH JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
271	D-WP(C)/34611/2026 WP(C)/25984/2026	AIRABATI MOHANTA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
272	D-WP(C)/37233/2026 WP(C)/25985/2026	SANDHYARANI DAS VS	UMA CHARAN MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/37429/2026 WP(C)/25986/2026	STATE OF ODISHA RAJESH KUMAR KHATUA VS	ABHISEK MOHANTY VS	// // 0
274	D-WP(C)/37629/2026 WP(C)/25987/2026	STATE OF ODISHA KSHIRODA MOHARAJ VS	DILLIP KUMAR MOHAPATRA VS	// // 0
275	D-WP(C)/37682/2026 WP(C)/25988/2026	STATE OF ODISHA SIDHARTH KAR VS	SANGRAM JENA VS	// // 0
276	D-WP(C)/37430/2026 WP(C)/25989/2026	STATE OF ODISHA RAJESH KUMAR KHATUA VS	ABHISEK MOHANTY VS	// // 0
277	D-WP(C)/37631/2026 WP(C)/25990/2026	STATE OF ODISHA DR. TAMASA DHALL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
278	D-WP(C)/37090/2026 WP(C)/25991/2026	STATE OF ODISHA KRUSHNA CHANDRA TRIPATHY VS	SANJIB MOHANTY VS	// // 0
279	D-WP(C)/35743/2026 WP(C)/25992/2026	STATE OF ODISHA CHANDAN KUMAR JENA VS	KRUSHNA CHANDRA RATH VS	// // 0
280	D-WP(C)/36906/2026 WP(C)/25993/2026	STATE OF ODISHA DR.RAJENDRA KUMAR MAHAPATRA VS	SANGRAM JENA VS	// // 0
281	D-WP(C)/37627/2026 WP(C)/25994/2026	STATE OF ODISHA PRAMODINI NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
282	D-WP(C)/37323/2026 WP(C)/25995/2026	STATE OF ODISHA BASANTI DEI VS	NIHAL RATH VS	// // 0
283	D-WP(C)/34778/2026 WP(C)/25996/2026	STATE OF ODISHA PUSPANJALI TRIPATHY VS	SAIBRATA RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/37092/2026 WP(C)/25997/2026	KORACHAND TRIPATHY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
285	D-WP(C)/37635/2026 WP(C)/25998/2026	PADMANAVA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	D-WP(C)/37145/2026 WP(C)/25999/2026	JANARDAN NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
287	D-WP(C)/36909/2026 WP(C)/26000/2026	UMAKANTA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
288	D-WP(C)/36629/2026 WP(C)/26001/2026	BHOJARAJ SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
289	D-WP(C)/37548/2026 WP(C)/26002/2026	JAGAT JIBAN MAJHI VS THE VICE CHANCELLOR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	TANMAY MISHRA VS	// 0 //
290	D-WP(C)/37326/2026 WP(C)/26003/2026	UTTAM KUMAR MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
291	D-WP(C)/37790/2026 WP(C)/26004/2026	MANJUSHA AGRAWALLA @ SINGHANIA VS NIMISH SINGHANIA	SOURAV SUMAN BHUYAN VS	// 0 //
292	D-WP(C)/34673/2026 WP(C)/26005/2026	LAXMIDHAR NAYAK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
293	D-WP(C)/37339/2026 WP(C)/26006/2026	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
294	D-WP(C)/27359/2026 WP(C)/26007/2026	BIBEKANANDA BEHERA VS STATE OF ODISHA	ABHIMANYU PARIDA VS	// 0 //
295	D-WP(C)/37807/2026	KADAMBIN MANGARAJ	SAIBRATA RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26008/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/35755/2026	DEBASHIS PUHAN	KRUSHNA CHANDRA RATH	//
	WP(C)/26009/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/37696/2026	DR. DEBASMITA PAUL	SUBHADUTTA ROUTRAY	//
	WP(C)/26010/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/37779/2026	UDHABA CH. SAHOO	BHAKTISUDHA SAHOO	//
	WP(C)/26011/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/37376/2026	M/S.DEV COAL TRANSPRT FIRM, ANGUL	SAIBRATA RATH	//
	WP(C)/26012/2026	VS MAHANANDI COALFIELDS LTD.,SAMBALPUR	VS	0 //
300	D-WP(C)/37725/2026	PRADEEP KUMAR DASH	SAIBRATA RATH	//
	WP(C)/26013/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/37256/2026	SACHIN KUMAR BAID	SUDHIR KUMAR MALLICK	//
	WP(C)/26014/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/37164/2026	BHUBAN DEHURY	INDRAMANI SAHOO	//
	WP(C)/26015/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/37849/2026	KALAHANDI SCHOOL OF NURSING	DEVI PRASAD DASH	//
	WP(C)/26016/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/37166/2026	KESHAB CHANDRA SAHU	INDRAMANI SAHOO	//
	WP(C)/26017/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/36883/2026	RABI CHANDRA GOUDA	KRISHNA CHANDRA SAHU	//
	WP(C)/26018/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/37167/2026	RAJIBA LOCHAN SAHOO	INDRAMANI SAHOO	//
	WP(C)/26019/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/37358/2026 WP(C)/26020/2026	STATE OF ODISHA MAHENDRA PRUSTY VS UCO BANK, CHOUDWAR BRANCH, CUTTACK	RAMDAS ACHARY VS	// // 0 //
308	D-WP(C)/37168/2026 WP(C)/26021/2026	PRASANNA KUMAR MAHAPATRA VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
309	D-WP(C)/37155/2026 WP(C)/26022/2026	RAJIB BISWAL VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
310	D-WP(C)/37331/2026 WP(C)/26023/2026	ARUNA KUMAR DAS VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
311	D-WP(C)/37158/2026 WP(C)/26024/2026	JAYDEB PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
312	D-WP(C)/35863/2026 WP(C)/26025/2026	SUSANTA BIHARI VS CHIEF GENERAL MANAGER, ROURKELA STEEL PLANT (STEEL AUTHORITY OF INDIA LIMITED)SUNDARGARH	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
313	D-WPCRL/23928/2026 WPCRL/117/2026	CHANDRA SEKHAR PANIGRAHY VS STATE OF ODISHA	ASHOK KUMAR PATRO VS	// 0 //
314	D-WPCRL/23286/2026 WPCRL/118/2026	DR. LAKSHMAN BEHERA VS STATE OF ODISHA	SANJIB KHANDAYATRAY VS	BALASORE TOWN /52 /2021 0 //
315	D-ABLAPL/22977/2026 ABLAPL/9427/2026	PRADEEP DEHURY VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /119 /2026 0 //
316	D-ABLAPL/23053/2026 ABLAPL/9428/2026	PRAFULA PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	KANAS /48 /2019 0 //
317	D-ABLAPL/23925/2026 ABLAPL/9429/2026	BATAKRUSHNA SAHOO @ SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /362 /2026 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/23367/2026 ABLAPL/9430/2026	BIJAY KUMAR SAMAL VS STATE OF ODISHA	DEBASISH PATNAIK VS	JENAPUR /189 /2026 () //
319	D-ABLAPL/23929/2026 ABLAPL/9431/2026	SANJAY PARIDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /149 /2025 () //
320	D-ABLAPL/23931/2026 ABLAPL/9432/2026	KALI PRASANNA DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SPL.TASK FORCE /18 /2026 () //
321	D-ABLAPL/23506/2026 ABLAPL/9433/2026	LAXMAN DAS VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CDA-II /18 /2022 () //
322	D-ABLAPL/23553/2026 ABLAPL/9434/2026	DEBARAJ DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /257 /2026 () //
323	D-ABLAPL/23590/2026 ABLAPL/9435/2026	AKHU SAHOO @ AKSHYA KUMAR SAHOO VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	JODAPADAR /104 /2026 () //
324	D-ABLAPL/23605/2026 ABLAPL/9436/2026	AKSHYA KUMAR ROUL @ AKHAYA ROUL VS STATE OF ODISHA	BIKASH KARNA VS	JAGATSINGPUR /412 /2026 () //
325	D-ABLAPL/23649/2026 ABLAPL/9437/2026	RUKUNI KALO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /385 /2024 () //
326	D-ABLAPL/23933/2026 ABLAPL/9438/2026	SIBA PRASAD NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /79 /2023 () //
327	D-ABLAPL/24207/2026 ABLAPL/9439/2026	ASHUTOSH MOHAPATRA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /564 /2026 () //
328	D-ABLAPL/23729/2026 ABLAPL/9440/2026	UMESH CHANDRA JENA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	CHAULIAGANJA /344 /2026 () //
329	D-ABLAPL/24211/2026	RAJA PRADHAN	SAROJ KUMAR PADHI	PIPLI /131 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9441/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/24213/2026 ABLAPL/9442/2026	SAROJ KANTA PATI VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
331	D-ABLAPL/24317/2026 ABLAPL/9443/2026	UMAKANTA HARIJAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	NARLA /147 /2026 () //
332	D-ABLAPL/24147/2026 ABLAPL/9444/2026	MEGHU PENTHOI VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /370 /2024 () //
333	D-ABLAPL/24160/2026 ABLAPL/9445/2026	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /201 /2026 () //
334	D-ABLAPL/23378/2026 ABLAPL/9446/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	DEBASIS BISWAL VS	BALIKUDA /283 /2026 () //
335	D-ABLAPL/23273/2026 ABLAPL/9447/2026	JAYESAN NAYAK @ JAISEN NAYAK VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	MOHANA /149 /2026 () //
336	D-ABLAPL/24162/2026 ABLAPL/9448/2026	SUSHIL KUMAR SAHU VS STATE OF ODISHA	ABESH KAMAL VS	BANTALA /391 /2023 () //
337	D-ABLAPL/23853/2026 ABLAPL/9449/2026	LOKANATH SURYANARAYAN MISHRA @ LOKANATH MISHRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	INFOCITY PS /34 /2024 () //
338	D-ABLAPL/23616/2026 ABLAPL/9450/2026	LAXMIDHAR HANSDDHA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	/ /0 () //
339	D-ABLAPL/24164/2026 ABLAPL/9451/2026	BISHNU PRIYA NAYAK @ CHIKI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /203 /2026 () //
340	D-ABLAPL/24215/2026 ABLAPL/9452/2026	BAPUNA ROUT VS	AGASTI KANUNGO VS	ATHGARH /318 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/24167/2026 ABLAPL/9453/2026	STATE OF ODISHA SURENDRA KUDEI VS	DIBYA JYOTI SAHOO VS	// PHIRINGIA /287 /2025 ()
342	D-ABLAPL/24217/2026 ABLAPL/9454/2026	STATE OF ODISHA KIRAN BEHURIA VS	ARIJEET MISHRA VS	// CHANDABALI /274 /2026 ()
343	D-ABLAPL/24169/2026 ABLAPL/9455/2026	STATE OF ODISHA BIKRAM PANIGRAHI VS	SUSANTA KUMAR LENKA VS	// BAGHAMARI /54 /2026 ()
344	D-ABLAPL/24173/2026 ABLAPL/9456/2026	STATE OF ODISHA BIBHAS MANDAL @ BIVASH MANDAL @ BIBHASH VS	MANGU NANDY VS	// MALKANGIRI /430 /2026 ()
345	D-ABLAPL/23824/2026 ABLAPL/9457/2026	STATE OF ODISHA ALOK RANJAN SAMAL VS	SUPRAVA BEHERA VS	// / /0 ()
346	D-ABLAPL/23858/2026 ABLAPL/9458/2026	STATE OF ODISHA GYANA RANJAN DEBANATH VS	RAKESH KUMAR SARANGI VS	// MARINE PS AT JAMBO /152 /2026 ()
347	D-ABLAPL/23886/2026 ABLAPL/9459/2026	STATE OF ODISHA ISMAIL KHAN VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /84 /2026 ()
348	D-ABLAPL/24174/2026 ABLAPL/9460/2026	STATE OF ODISHA AKA BISWAS @ PUKUNA BISWAS @ EKA BISWAS VS	DIBYA JYOTI SAHOO VS	// MARINE PS AT JAMBO /210 /2025 ()
349	D-ABLAPL/23924/2026 ABLAPL/9461/2026	STATE OF ODISHA PAGULU TAREI @ SNEHASHIS TAREI VS	JAYANTA KUMAR MAJHI VS	// BASTA /394 /2026 ()
350	D-ABLAPL/23996/2026 ABLAPL/9462/2026	STATE OF ODISHA ALAKA MISHRA VS	ARIJEET MISHRA VS	// NIMAKHANDI /220 /2026 ()
351	D-ABLAPL/24199/2026 ABLAPL/9463/2026	STATE OF ODISHA BADAL @ SATYAJIT JENA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /875 /2023 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/24039/2026 ABLAPL/9464/2026	LAXMIPRIYA BEHERA VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /323 /2026 () //
353	D-ABLAPL/24047/2026 ABLAPL/9465/2026	SUKANTA KUMAR ACHARYA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	SORO /118 /2026 () //
354	D-ABLAPL/24219/2026 ABLAPL/9466/2026	PURANJAN SINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	INFOVALLY UPD BHUBANESWAR /310 () //
355	D-ABLAPL/20105/2026 ABLAPL/9467/2026	TIKINA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /448 /2026 () //
356	D-ABLAPL/21812/2026 ABLAPL/9468/2026	ALOK MOHANTY @ PIKU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MARSHAGHAI /290 /2026 () //
357	D-ABLAPL/23211/2026 ABLAPL/9469/2026	KRUSHNA BISOI @ MITHUN VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	BHANJANAGAR /439 /2026 () //
358	D-ABLAPL/23558/2026 ABLAPL/9470/2026	SUBASI BEHERA @ BEWA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /260 /2025 () //
359	D-ABLAPL/23672/2026 ABLAPL/9471/2026	KUNTI SUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /292 /2025 () //
360	D-ABLAPL/23692/2026 ABLAPL/9472/2026	PRABHABATI GOUDA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BOLANGIR TOWN /319 /2026 () //
361	D-ABLAPL/23720/2026 ABLAPL/9473/2026	PRAFULLA MALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MAHAKALPARA /193 /2022 () //
362	D-ABLAPL/23749/2026 ABLAPL/9474/2026	PASUPATI BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /223 /2026 () //
363	D-ABLAPL/23445/2026	SRUTIREKHA PATRA	HEMANTA KUMAR MOHANTA	SAHADEV KHUNTA /226 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9475/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/23764/2026 ABLAPL/9476/2026	RANJAN PARIDA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	JAGATSINGPUR /531 /2026 () //
365	D-ABLAPL/23765/2026 ABLAPL/9477/2026	MAYIMUDDIN SAHAJIT @ ROGA @ BULET VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	DHUSURI /252 /2025 () //
366	D-ABLAPL/23212/2026 ABLAPL/9478/2026	SHAIKH HAJI @ SK HAJI VS STATE OF ODISHA	ARIJEET MISHRA VS	BRAMHA BARADA /42 /2025 () //
367	D-ABLAPL/23767/2026 ABLAPL/9479/2026	ARUN BIDYARTHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
368	D-ABLAPL/23215/2026 ABLAPL/9480/2026	NARAYANA PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /272 /2026 () //
369	D-ABLAPL/23769/2026 ABLAPL/9481/2026	PRAFULLA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
370	D-ABLAPL/23770/2026 ABLAPL/9482/2026	KARTIKA CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
371	D-ABLAPL/24224/2026 ABLAPL/9483/2026	MD. AFRIDI BARKATI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //
372	D-ABLAPL/24230/2026 ABLAPL/9484/2026	RANJITA BHOI VS STATE OF ODISHA	RAJJEET ROY VS	DHENKANAL SADAR /617 /2026 () //
373	D-ABLAPL/23771/2026 ABLAPL/9485/2026	SURENDRA PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
374	D-ABLAPL/24235/2026 ABLAPL/9486/2026	CHANDRA SEKHAR SAHU VS	SANTOSH KUMAR MAHANTY VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/23773/2026 ABLAPL/9487/2026	STATE OF ODISHA JAYANTI PRADHAN VS STATE OF ODISHA	CHANDAN KUMAR ROUT VS	// GURUDIJHATIA /185 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000680/2026
376	D-ABLAPL/24238/2026 ABLAPL/9488/2026	HINA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /276 /2026 () //
377	D-ABLAPL/23774/2026 ABLAPL/9489/2026	KALI CHARAN BISWAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /340 /2026 () //
378	D-ABLAPL/23776/2026 ABLAPL/9490/2026	SUSANTA DALAI VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	MARINE PST TALCHUA /151 /2026 () //